

since the inception of the Five Year Plan denotes a feature which is likely to continue for some years, or, is it merely temporary;

(d) which of the various sectors of the economy are responsible for this downward trend in 1959-60; and

(e) whether Government is adopting measures to avoid such decline in future, if so, what?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sada.h Ali Khan): (a) According to 'quick' estimates of national income at 1958-59 prices, prepared by the Central Statistical Organisation, the *per capita* income of India has declined from Rs. 293.6 in 1958-59 to Rs. 291.3 in 1959-60;

(b) National Income in 1959-60 was 0.5 per cent. more than National Income in 1958-59, but since the population increased at a higher rate, there was fall in the *per capita* income;

(c) The poor increase in National Income and the actual fall in the *per capita* income in 1959-60 were mainly due to a fall of 3.9 per cent. in agricultural output on account of unfavourable weather conditions, which are unlikely to continue year after year.

(d) Mainly agriculture.

(e) Measures are being planned and executed in all sectors to increase output. It will not, however, be possible to eliminate completely the influence of weather conditions on agricultural output although measures like increase in irrigation facilities and flood control, included in the Plans, should reduce their influence.

Indians Evacuated from Shanghai (China)

*581. **Shri Ajit Singh Sarhadi:** Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that a large number of Indians when being evacuated from Shanghai (China) were

given expectation that they will be employed in India on arrival here; and

(b) if so, whether any thing has been done to employ them here?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) No, Sir.

(b) Does not arise.

Licensing Procedure

*582. { **Shri Aurobindo Ghosal:**
Shri B. Das Gupta:

Will the **Minister of Commerce and Industry** be pleased to state:

(a) whether Polish Government has complained about India's complicated and lengthy licensing procedure and restrictions; and

(b) if so, what steps have been taken to liberalise the same?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra)

(a) and (b). No complaint on our licensing procedures has been received from the Polish Government. Certain specific cases about delays brought to our notice have been promptly attended to.

Special Reserve Fund

*588. { **Shri Indrajit Gupta:**
Shrimati Renu Chakravarty:
Shri T. B. Vittal Rao:

Will the **Minister of Labour and Employment** be pleased to state:

(a) whether a **Special Reserve Fund** has been set up under the **Employees' Provident Fund Scheme**; and

(b) if so, the purposes of the Fund?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) To make payment of provident fund dues to outgoing members or their nominees or heirs in cases where the employers have failed to deposit their own contributions and the amount recovered from the workers.